NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No.118(ND)/2015 RT CP No.193/Chd/Hry/2017 with CA No.187/2017

R K Gupta & Anr. ...Petitioners

Versus.

Mr.Suresh Manchanda & Ors., M/s. Markettimes TV Pvt. Ltd. & Ors. ...Respondents

Present: Mr. Anil Kumar Aggarwal, Advocate for petitioners.

Mr. Yash Pal Gupta, Advocate for respondents No.1,2 and 3.

Mr. Vikas Kathuria, Advocate for respondent No.4.

Notice of CA No.187/2017 to the respondents. No relief on this application is claimed against respondent No.4 and thus reply is not required from this respondent. Learned counsel for respondents No.1,2 and 3 seeks time to file response to this application. Copy of the application has already been supplied to the respondents. List the matter on 11.12.2017. It is directed that the reply be filed at least four days before the date fixed with copy advance to the counsel for the petitioners.

Sd/-(Justice R.P. Nagrath) Member(Judicial)

November 10, 2017